

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2006

CC 2406/2006

(From the judgement and order dated 24/08/2005 in SBCWP No. 2958/2004  
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

DIRECTOR, PROSECUTION DEPTT.

Petitioner(s)

VERSUS

RAM SAHAI MEENA

Respondent(s)

(With I.A. No.1 - for c/delay in filing SLP and office report)

Date: 31/03/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s) Mr. Manish Kumar,Adv.

Mr. Ansar Ahmad Chaudhary,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

Issue notice.

Tag with S.L.P.(C) No.5617 of 2005.

(Neena Verma)

(Vijay

Aggarwal)

Court Master

Court Master